

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 18

C.P. (IB)/192(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.04.2024

NAME OF THE PARTIES: **UNITY SMALL FINANCE BANK**
 LIMITED V/s SYSKA LED LIGHTS
 PRIVATE LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Naveli Rshnwalla, Advocate a/w Ms. Princi Jaiswal, Advocate i/b Dhir & Dhir Associates appeared for the Petitioner.
2. Learned Counsel for the Corporate Debtor seeks further time to file reply. Two weeks' time granted.
3. Last time Financial Creditor was directed to serve copy of the petition to the Counsel for the Corporate Debtor on e-mail. He is directed to comply the same.
4. List this matter on **09.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)